

Declaration of Assets and Liabilities

Year 2021

I, Avinid Kumar, son/daughter/wife of Shri Tuni Lal Sah
 aged 42 years, belonging to Bihar Vidhan Sabha Sachivalay
Assistant
 service and presently working as
 give her/him below the details of the assets (Immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants:

A. Details of movable assets
 (Assets in joint name indicating the extent of joint ownership will also have to be
 given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,50,000/-				
(iii)	Bonds, Debentures and Shares in NPS companies	62,000/- PPE 1,35,916/-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Pol. No- 517334597 Rs. 12010 Per Year ② 521650402 Rs. 8507 Per Year				
(v)	Motor Vehicles (details of make, etc.)	BR-10E-7240 SP1-T				
(vi)	Jewellery (give details of weight and value)	10gm gold				
(vii)	Other assets, such as values of claims, etc.	1,00,000/-				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Avinid Kumar

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Bhagwati Path Saristabard Patna 6 door 30 lakh	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (a) / Department (b)	Amount outstanding as on 12-02-2022
(a)	(i) Loans from Banks	SBI, Bvm Patna	17,00,000/-
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Note - वैयक्तिक सम्पत्ति का बँटका नहीं हुआ है।

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] →	Year-2019-2020 NIL BWSPK 9480 M	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1252

Gender :-

M (M/F)

Date of Birth :-

1 6 0 6 1 9 7 8 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

B.L.A. Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Arvind Kumar

Name of Employee: Arvind Kumar

Designation: Assistant

Department: Bihar Vidhan Sabha
Patna

Place: Patna

Date: 12-02-2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Arvind Kumar